

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 22/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Akash Organics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Hemant S. B.	Adv	

Common Order

TCSP 17/230-232/NCLT/MB//MAH/2017
TCSP 18/230-232/NCLT/MB//MAH/2017
TCSP 19/230-232/NCLT/MB//MAH/2017
TCSP 20/230-232/NCLT/MB//MAH/2017
TCSP 21/230-232/NCLT/MB//MAH/2017
TCSP 22/230-232/NCLT/MB//MAH/2017
TCSP 23/230-232/NCLT/MB//MAH/2017
TCSP 24/230-232/NCLT/MB//MAH/2017
TCSP 25/230-232/NCLT/MB//MAH/2017
TCSP 26/230-232/NCLT/MB//MAH/2017
TCSP 27/230-232/NCLT/MB//MAH/2017

At request of the parties, list this matter to 8.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/
B.S.V. PRAKASH KUMAR
Member (Judicial)